NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: Marg Ltd +3

NAME OF THE RESPONDENT(S)

: Karaikal Port Pvt Ltd + 8

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) Sindamathi Rous

Counsel for 8th lespt

Old on

2) SHONA HOLVE

A. ASIF BASHA

Com PL GRE

Andel

3) J. DEV GHWAAR

For Mls. Shira Kumar &

Suresh

Coursel for 1 st Raspondent

fug?

4. NP. VISMY KOMAR

V. J. ARUL RAJ

Concel for Petitioned

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 to R5, counsel for R8 are present. At request of both the counsel, post the matter alongwith CA 7/2016. Put up on 24.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)